

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.433**  
**IA/788/ND/224, IN IB/664/ND/2021**

**IN THE MATTER OF:**

Nipun Jain	...	Applicant
Versus		
Goel Jewellery & Mart Private Limited	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 20.03.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **24.04.2024**.

**Sd/-**  
**(Court Officer)**